

(a) whether the screening of the temporary workers serving for years in Super Bazars is an essential procedure;

(b) if so, the objectives thereof;

(c) the number of employees screened by the Super Bazar during the last three years, year-wise;

(d) the details regarding the plan to screen the remaining employees; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) Super Bazar has reported that screening of the temporary workers is done in order to regularise their services for which their work performance and conduct of proceeding years have to be looked into.

(c) 55 employees were screened during the last three years.

Year	Employees screened
1990-91	48
1991-92	1
1992-93 (Till 15.12.93)	6
Total	55

(d) As on date there is no temporary employee.

(e) Does not arise.

[Translation]

Chittaranjan Locomotives

2970. SHRI PIUS TIRKEY: Will the the Minister of RAILWAYS be pleased to state:

(a) the acreage of land acquired by the Chittaranjan Locomotive Works of the Eastern Railways;

(b) whether the Chittaranjan Locomotive Works propose to provide employment to a member of each family from whom land has been acquired;

(c) if so, the details thereof;

(d) the total number of applications for such employment received and the number out of them belonging to the Scheduled Castes and Scheduled Tribes; and

(e) the action being taken thereon and the time by which all the applications are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) 4680.762 acres of land was acquired for setting up of the Chittaranjan Locomotive Works. Out of this area, 148.11 acre was transferred to a Public Sector Undertaking during 1966. The present land holding of CLW is 4532.652 acres.

(b) to (e) The information is being collected and will be laid on the Table of the House.